### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 1399 ANSWERED ON 30.07.2021.

#### TRANSFER OF FUNDS TO RSF WITHOUT BUDGETARY APPROVAL

1399# SHRI SHAKTISINH GOHIL:

Will the Minister of Railways be pleased to state:

whether it is a fact that Government had transferred an amount of ₹ 160 crores into Railway Safety Fund (RSF) without budgetary approval of Parliament for the year 2017-18, if so, the persons responsible for this and corrective steps taken/to be taken against them?

#### ANSWER

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

Railway Safety Fund (RSF) is financed through transfer of funds by Central Government from the Central Road Fund, now Central Road & Infrastructure Fund (out of diesel cess). Apart from this, amount can also be appropriated out of Railways' revenue surplus. During 2017-18, ₹ 160 cr was appropriated to RSF from Railways' Revenue surplus to cover expenditure on urgent safety related works. The appropriation of ₹ 160 cr from Railways' 'Net Revenue' to RSF was within the total Revenue Grant sanctioned by Parliament for 2017-18 and therefore has not led to any excess expenditure.

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